

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

RAJYA SABHA

**STARRED QUESTION No. 262
TO BE ANSWERED ON 22.12.2021**

Efforts to expedite faculty recruitment in Universities

262 # SHRI HARDWAR DUBEY:

Will the Minister of **Education** be pleased to state:

- (a) the efforts being made by the Ministry to ensure the expeditious appointment of the faculty in the Universities which are facing shortage of teachers;
- (b) the names of University where there is delay in recruitment of faculties; and
- (c) the policy of the Ministry to bring transparency in the recruitment process as irregularities are noticed in recruitment process of the faculty in Universities?

ANSWER

**MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (c) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 262 TO BE ANSWERED ON 22.12.2021 REGARDING EFFORTS TO EXPEDITE FACULTY RECRUITMENT IN UNIVERSITIES ASKED BY SHRI HARDWAR DUBEY, HON'BLE MEMBER OF PARLIAMENT.

(a) & (b) Ministry of Education has issued instructions to all Central Educational Institutions (CEIs) to fill-up faculty positions that are lying vacant by way of a special drive and in a Mission Mode manner. Most of the Central Universities have started the process of recruitment to fill up the vacant posts.

(c) The Central Universities are statutory autonomous bodies established and incorporated under Acts of Parliament. They are governed by provisions of the Act, Statutes and Ordinances made thereunder. All the appointments to permanent posts of teachers in the University are made by the Executive Council on the recommendation of a Selection Committee in accordance with the provision of the relevant statutes of the University. In order to bring transparency in the recruitment process, University Grants Commission (UGC) has notified regulations on minimum qualifications for appointment of teachers and other academic staffs in universities. The regulation, inter-alia, includes eligibility conditions, constitution of selection committees and guidelines on selection procedure.
